

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

(IB)-542(PB)/2017

IN THE MATTER OF:

M/s. J K Exports  
Vs

.... APPLICANT / PETITIONER

Abhi-Asmi International Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR  
HON'BLE PRESIDENT

S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

Mr. Virendra Ganda, Senior Advocate with  
Mr. Raghav Sabharwal, Ms. Shelly Khanna,  
Advocates for Director of Respondent  
Company

Ms. Gurkamal Hora Arora, Advocate for  
Director of Respondent Company

ORDER

For order, see (IB)-541(PB)/2017